

2024
THE HIGH COURT AT CALCUTTA
APPELLATE SIDE

NOTIFICATION

No. 6487 –R(R&M)

Dated 19th day of July, 2024

In furtherance of the notice dated 11.03.2024 and 20.03.2024 of the Appellate Side with regard to promotional examination for the post of **Joint Registrar (Inspection)** on the *Appellate Side* and in view of the written test held on 02.04.2024 and viva voce/interview held on 15.07.2024 in the process of said examination to fill up **01** (one) declared vacancy, the following result of the candidates belongs to the cadre/post of Deputy Registrar, General Branch, prepared according to the marks obtained by them **in descending order**, who appeared in the said examination, is being published for general information and the **first (1st)** candidate of this Merit-wise list (serial no. 1) is selected and recommended for appointment to the post of Joint Registrar (Inspection) on the Appellate Side against the same number of vacancy as per promotional criteria and extant rules.

MERIT-WISE RESULTS

Sl. No.	Name of candidates	Marks obtained in Written Test (Full Marks-30)	Consideration of Service Record including ACR (Full Marks-15)	Viva-voce/Interview (Full Marks-05)	Total Marks obtained (Total Marks-50)	Rank
1.	Shri Biplab Halder <i>Deputy Registrar</i> <i>(Court Management)</i>	19	12.25	3.75	35	1 st
2.	Shri Subhashis Banerjee <i>Deputy Registrar</i> <i>(Computer)</i>	18	10.75	2.75	31.5	2 nd
3.	Shri Santanu Roy <i>Deputy Registrar</i> <i>(Administration)</i>	18	A	A	18	3 rd

‘A’ denotes ‘Absent’

The 19th July, 2024

By Order

Sd/-

Registrar
(Recruitment & Management)
High Court, Appellate Side, Calcutta